

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.27 of 2012 & I.A. No. 47/2012**

**Dated: 16<sup>th</sup> July, 2012**

**Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**In the matter of:**

**National Energy Trading & Services Ltd. .... Appellant (s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukerjee  
Mr. Sakya Singhal Chaudhuri  
Counsel for the Respondent(s) : Mr. Venkatesh, Mr. Hemant Sahai  
For R-2.  
Ms. Surbhi Sharma for R-1**

**ORDER**

Heard learned advocate for the appellant for some time. Post the matter for further hearing on **19<sup>th</sup> July, 2012.**

**(V.J. Talwar)  
Technical Member  
Ss**

**(P.S. Datta)  
Judicial Member**